


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
VENUS GARMENTS (INDIA) LIMITED OPERATING IN GARMENT
MANUFACTURING AT LUDHIANA
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Venus Garments (India) Limited CIN- U17117PB1999PLC022270
2. Address of the registered office	Village Hussainpura, Opp Hotel Amaltas, G.T. Road (West), Ludhiana PB 141008
3. URL of website	http://vgil.com/
4. Details of place where majority of fixed assets are located	Village Hussainpura, Opp Hotel Amaltas, G.T. Road (West), Ludhiana PB 141008
5. Installed capacity of main products/ services	Capacity of 2 Million garments per month (Products Includes Polo, Tees, Jogging Suit, Sweat Shirts, Thermal Wear, Sweaters etc.). Further details can be obtained by sending a request at venus.cirp@gmail.com .
6. Quantity and value of main products/ services sold in last financial year	The company was not operational during the last financial years.
7. Number of employees/ workmen	Nil as the Company is not operational.
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	<ul style="list-style-type: none"> • Details can be obtained by sending a request at venus.cirp@gmail.com. • The list of creditors is also available at https://ibbi.gov.in/ • The last available balance sheet of the corporate debtor is for 31.03.2021.
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be obtained by sending a request at venus.cirp@gmail.com .
10. Last date for receipt of expression of interest	07-02-2023
11. Date of issue of provisional list of prospective resolution applicants	17-02-2023
12. Last date for submission of objections to provisional list	22-02-2023
13. Process email id to submit EOI	venus.cirp@gmail.com


Navneet Gupta
IBBI/PA-001/IP-P00361/2017-18/10619
#1598, Level-1, Sector-22B, Chandigarh-160022
For Venus Garments (India) Limited
Date: 23-01-2023, Place: Chandigarh